

[Dr Karan Singh]

(b) The new arrangement has the dual objective of combining the specialised experience of the Tourist Department regarding tourist spots and facilities in India, with Air-India's wider net work of offices and the outstanding quality of the publicity and promotion undertaken by Air-India's specialists. To ensure the closest working relationship, a Regional Director of Tourism will be located at Geneva, to work directly with Air-India's Regional Manager-Continental Europe. All tourist promotional activities will be guided by him, and he will be in the closest touch with the Air-India's Executives at every level. The two Organisations will each maintain their separate identities, but this inter-linking of experience and promotional activities is expected to contribute towards an increased flow of tourists from Europe.

(c) The arrangement has only just begun and full details of promotional activities for the coming season have not yet been finalised.

REMOVAL OF CURBS ON ADMISSION IN EDUCATIONAL INSTITUTIONS ON DOMICILE BASIS

571 SHRI M ASAD MADANI: Will the Minister of EDUCATION be pleased to state :

(a) whether the sub-committee of the National Integration Council on education has suggested to remove curbs on admission in educational institutions on the basis of domicile ;

(b) if so, whether any dead line has been fixed to scrap the present policy in this regard; and

(c) what is the Government's attitude in respect of these suggestions?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Yes, Sir.

(b) No dead line has been fixed, but the National Integration Council has recommended that it should be brought into operation in all the states as early as possible.

(c) Government is in total agreement with this recommendation and the Ministry of Education is taking steps to get the State Governments to agree to implement it as early as possible.

†बक्सर के निकट गंगा पर पुल

123. श्री रेवती कान्त सिंह : क्या परिवहन तथा नौवहन मंत्री यह बताने की कृपा करेंगे कि

†Transferred from 23rd July, 1968.

(क) क्या यह सच है कि सरकार ने भारत सरकार और उत्तर प्रदेश तथा बिहार की राज्य सरकारों के संयुक्त उद्यम द्वारा बिहार के जिला शाहबाद में बक्सर के निकट गंगा नदी पर पुल बनाने का निश्चय किया है, और

(ख) यदि हाँ, तो यह पुल कब तक बन जाएगा और योजना का अन्य व्यौरा क्या है ?

†[BRIDGE OVER GANGA NEAR BUXAR

123 SHRI REWATI KANT SINHA Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that Government have decided to construct a bridge over the river Ganga near Buxar in the Shahabad District of Bihar by a joint venture of the Government of India and the State Governments of Uttar Pradesh and Bihar and

(b) if so, by when this bridge will be completed and what are the other details of the scheme ?]

परिवहन तथा नौवहन मंत्रालय में उप-मंत्री (श्री भक्त दर्शन) : (क) जी, हाँ।

(ख) जैसे ही डिजाइन और प्राक्कलनों का तैयार कर अन्तिम रूप दे दिया जायेगा, मुख्य इंजीनियर, सार्वजनिक निर्माण विभाग, बिहार द्वारा निर्माण कार्य के लिये निविदा मागी जाएगी। जहाँ तक विचार किया जा सकता है, निविदा स्वीकार करने और निर्माण कार्य के वास्तविक तार पर प्रारम्भ हो जाने के बाद, पुल के पूरे होने में लगभग तीन वर्ष लग सकते हैं।

पुल लगभग 3600 फीट लंबा होगा। पुल का स्थान बक्सर नगर के ठीक नीचे प्रवाह की ओर है।

‡[THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) Yes, Sir.

‡ [] English translation.